Seventeenth Loksabha

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Title:Regarding functioning of Kollam Parvathy Mills- Laid

SHRI N. K. PREMACHANDRAN (KOLLAM): The functioning of Kollam Parvathy Mills was completely stopped on 26th November, 2008. No effective action has been taken till this date for revamping of the company. The situation of the workers in Parvathy Mills Kollam Kerala is very pathetic. There is no increase in salary or wage revision. No action has been taken in this matter after repeated request. Corporation given 100% ex-gratia for the employees was utilized for MVRS in Minerva Mills; a sister concern of NTC. The meagre wages given to the employees are not sufficient to meet their urgent primary needs.

Hence, I urge upon to initiate urgent action for revamping of the company or utilize the land for starting new project of the Textile Ministry or Central Government and revise the pay or give the workers of Parvathy Mills, Kollam the special package of MVRS as done in the case of Minerva Mills.

14.33 hrs